

ITEM NO.805

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 4056-4064/1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant(s)

VERSUS

M/S STEEL AUTHORITY OF INDIA & ORS.

Respondent(s)

[TO GO BEFORE THREE HON'BLE JUDGES]

Date : 17-02-2025 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Mr. Rakesh Dwivedi, Sr. Adv. (Mentioned by)
Mr. Tapeshe Kumar Singh, Sr. Adv.
Ms. Sansriti Pathak, AOR

For Respondent(s):

UPON being mentioned the Court made the following
O R D E R

List the Appeals on 20th March, 2025 for directions after seeking approval of Hon'ble the Chief Justice of India on the administrative side.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)